

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
27-05-2024 AT 10:30 AM**

**CP(IB) No. 39/7/HDB/2017  
AND  
IA (IBC) 916, 1005 & 1051/2024 in CP(IB) No. 39/7/HDB/ 2017  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

PEC Ltd

...Financial Creditor

**AND**

Sri Ramakrishna Alloys Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 916/2024**

Liquidator called absent.

This being an application to take on progress report on record. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

**IA (IBC) 1005 /2024**

Liquidator called absent.

This being an application to take list of stake holders on record. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

**IA (IBC) 1051/2024**

Liquidator called absent.

This being an application to take on progress report for the quarter ending 31.03.2024 on record. Report taken on record.

Accordingly, **this application is allowed and disposed of.**

Later Mr Doradla Ranga Rao, Liquidator present through Video Conference.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**